

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
(Chief Justice's Secretariat)

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**ORDER**

No.: 174 of 2024/Psy

Dated: 12/02/2024

Consequent upon the promotion of Head Assistants and Senior Assistants vide High Court Order No. 162 of 2024/Psy dated 07.02.2024, the following transfers and postings of Subordinate Court Staff of the UT of Ladakh are hereby ordered in the interest of administration:

**Head Assistants**

S. No.	Name of the official	Present posting	Remarks	Proposed new posting
1.	Sh. Sadiq Ali	Senior Assistant/Nazir in the Court of Special Mobile Magistrate (Sub Judge Level), Kargil.	On his promotion	Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Kargil against the available vacancy.
2.	Sh. Gulzar Hussain	Senior Assistant/Nazir in the Court of Chief Judicial Magistrate, Kargil.	On his promotion	Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Leh against the available vacancy.

**Senior Assistants**

S. No.	Name of the official	Present posting	Remarks	Proposed new posting
1.	Sh. Qalbe Ali	Junior Assistant/Civil Clerk in the Court of Special Mobile Magistrate (Sub Judge Level), Kargil.	On his promotion	Senior Assistant/Nazir in the Court of Chief Judicial Magistrate, Kargil vice Sh. Gulzar Hussain.
2.	Ms. Razia Parveen	Junior Assistant/Copyist in the Court of Additional Special Magistrate, Khalsti.	On her promotion	Senior Assistant/Nazir in the Court of Special Mobile Magistrate (Sub Judge Level), Kargil vice Sh. Sadiq Ali. However, she shall remain attached in the Court of Pr. District & Sessions Judge, Leh.

**Note:** *Ld. Pr. District & Sessions Judges may ensure that the transferees are relieved within 15 days from the date of issuance of this order and shall report compliance*

**By Order of Hon'ble the Chief Justice.**

  
(M. K. Sharma)

**Principal Secretary to  
Hon'ble the Chief Justice.**

No:- 255-65/Psy-612 Dated:- 12/02/2024

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.  
.....for information.
4. Pr. District & Sessions Judge, Leh-Ladakh for information & necessary compliance.
5. Special Mobile Magistrate (Sub Judge Level), Kargil.
6. Chief Judicial Magistrate, Leh.
7. Addl. Special Magistrate, Khalsti.  
..... for information.
8. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
9. Director Finance, High Court of J&K and Ladakh for information.
10. Chief Librarian, High Court Wing, Jammu / Srinagar.
11. Order file.

  
Principal Secretary to  
Hon'ble the Chief Justice.